

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 75 of 2020

IN THE MATTER OF:

Kundan Care Products Ltd. ...Appellant

Vs.

Mr. Surya Kanta Satapathy & Ors. ...Respondents

Company Appeal (AT) (Insolvency) No. 11 of 2020

IN THE MATTER OF:

Kundan Care Products Ltd. ...Appellant

Vs.

Mr. Surya Kanta Satapathy & Ors. ...Respondents

Present: For Appellant: - Mr. Prithu Garg and Mr. Hari Mohana, Advocates.

For Respondents:- Mr. Abhijeet Sinha and Mr. Sudeep Vijayan, Advocates for R-1.

Mr. K. Dutta, Mr. Jeevan B. Panda, Mr. Satish Padhi, Ms. Salini Sati Prasad and Ms. Meher Tandon, Advocates for R-3.

O R D E R

16.01.2020— Having heard learned counsel for the Appellant and being satisfied with the grounds, delay of 15 days in preferring the Company Appeal (AT) (Insolvency) No. 75 of 2020 is hereby condoned. I.A. No. 195 of 2020 stands disposed of.

Contd/-.....

Heard Mr. Prithu Garg with Mr. Hari Mohana, learned counsel for the Appellant, Mr. Abhijeet Sinha with Mr. Sudeep Vijayan, learned counsel for 'Resolution Professional', Mr. Krishnendu Dutta with Ms. Meher Tandon, learned counsel for 'M/s. Alex Green Energy Pvt. Ltd.' ('Corporate Debtor') and 'Fortis Chemicals Pvt. Ltd.'- ('Successful Resolution Applicant'). Order reserved.

Parties are allowed to file short written submissions not more than three pages by 20th January, 2020.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/g